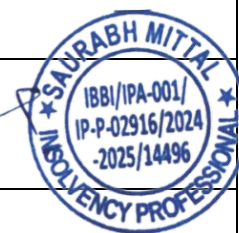


FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR CAPBRIDGE VENTURE LLP OPERATING IN FINANCIAL SERVICES AT AHMEDABAD, GUJARAT

(Under regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	CAPBRIDGE VENTURE LLP AAPFC7175F AAT-2035
2.	Address of the registered office	As per MCA: 15th Floor, A Block, Westgate Business Bay, S G Road, Jivraj Park, Ahmadabad City, Gujarat, India, 380051
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Residential Flat at Sector-42, Gurugram, Haryana, currently under confirmed Directorate of Enforcement attachment under the Prevention of Money-laundering Act, 2002.
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	List of creditors is available on the website of IBBI https://ibbi.gov.in/en/claims/corporate-personals . Further Details can be sought by emailing at cirp.capbridge@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing at cirp.capbridge@gmail.com
10.	Last date for receipt of expression of interest	31-10-2026
11.	Date of issue of provisional list of prospective resolution applicants	10-11-2026
12.	Last date for submission of objections to provisional list	15-11-2026
13.	Date of issue of final list of prospective resolution applicants	25-11-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30-11-2026
15.	Last date for submission of resolution plans	30-12-2026
16.	Process email id to submit Expression of Interest	cirp.capbridge@gmail.com



17.	Details of the corporate debtor's registration status as MSME.	Not an MSME
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For Capbridge Venture LLP



Saurabh Mittal

Resolution Professional

Capbridge Venture LLP

Registration No. IBBI/IPA-001/IP-P-02916/2024-2025/14496

AFA Valid upto: 31.12.2026

**Comm. Address: Basement, S-116, Greater Kailash-II,
South Delhi, New Delhi, 110048**

Project Specific Email ID: cirp.capbridge@gmail.com

Registered Email ID: ipsaurabhmittal@gmail.com

Date: 16-10-2026

Place: Delhi